

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

**APPEAL NO. 39 OF 2017 &
IA NOS. 94, 95 AND 187 OF 2017 & IA NO. 975, 976 OF 2018**

Dated: 26th October, 2018

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. B.N. Talukdar, Technical Member (P&NG)**

In the matter of :

Reliance Gas Transportation Infrastructure Ltd. ...Appellant(s)

Vs.

Petroleum & Natural Gas Regulatory Board ...Respondent(s)

Counsel for the Appellant(s) : Mr. Gaurav Mitra
Ms. Vishnu Sharma

Counsel for the Respondent(s) : Ms. Sonali Mlahotra

ORDER

List the IA No. 976 of 2018 (Appln. for directions)
on **31.10.2018.**

**(B.N. Talukdar)
Technical Member (P&NG)**

**(Justice Manjula Chellur)
Chairperson**

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